

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/54806/2024 ADMLS/6/2024	MH BLAND S.L., AHMEDABAD VS MV PROPEL FORTUNE, SINGAPORE	ISHWAR MOHANTY VS	// (//
2	D-BLAPL/39152/2024 BLAPL/13107/2024	VICKY CHOUDHURY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-3 /289 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003522/2024
3	D-BLAPL/39153/2024 BLAPL/13108/2024	SITU PATRA @ PRIMANSHU SEKHAR MARTHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /276 /2024 JMFC, BHAPUR(Nayagarh) GR/0000264/2024
4	D-BLAPL/39160/2024 BLAPL/13109/2024	SURYAKANTA SELMA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLANGIR SADAR /263 /2023 2ND ADDL.DIST.JUDGE, BALANGIR(Ba SC/0000093/2023
5	D-BLAPL/39163/2024 BLAPL/13110/2024	PRAFULLA XALXO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /517 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000914/2024
6	D-BLAPL/39164/2024 BLAPL/13111/2024	SANDIP @ SANJIB KARALI VS STATE OF ODISHA	S.S.RAY (2) VS	RENGALI (SAMBALPUR) /245 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003032/2024
7	D-BLAPL/38398/2024 BLAPL/13112/2024	SADHU @ SADHAB NAIK VS STATE OF ODISHA	RANJIT MOHANTY VS	KHUNTUNI /187 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000161/2024
8	D-BLAPL/39141/2024 BLAPL/13113/2024	BIRANCHI NARAYANA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SPL.TASK FORCE /16 /2022 2ND A.D.J.,KHURDA(Khordha) TR/0000057/2022
9	D-BLAPL/39173/2024 BLAPL/13114/2024	BALAKRUSHNA @ BULU RANA VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	BOLANGIR SADAR /502 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0002293/2024
10	D-BLAPL/39186/2024 BLAPL/13115/2024	RAJENDRA SINGH BAGGA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	JONK /213 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000740/2024
11	D-BLAPL/39143/2024 BLAPL/13116/2024	TULARAM DHARUA @ TULA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAWAPARA /103 /2020 A.D.J.,NAWAPARA(Nuapada) ST/0000022/2022

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12	D-BLAPL/39144/2024 BLAPL/13117/2024	SUBASH CH. SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /287 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000852/2024
13	D-BLAPL/39145/2024 BLAPL/13118/2024	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /273 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000266/2024
14	D-BLAPL/39147/2024 BLAPL/13119/2024	BANIL NANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /287 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001184/2023
15	D-BLAPL/39151/2024 BLAPL/13120/2024	PRASANTA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /51 /2022 2ND ADDL.DIST.JUDGE, BALANGIR(Balangir) SC/0000094/2022
16	D-BLAPL/39177/2024 BLAPL/13121/2024	REBATI RAMAN JOSHI VS STATE OF ODISHA(VIG.)	RAKESH BEHERA VS	SAMBALPUR VIGILANCE /28 /2024 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000019/2024
17	D-BLAPL/39122/2024 BLAPL/13122/2024	RABINDRANATH BASTIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KISSANNAGAR PS /252 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0003592/2022
18	D-BLAPL/39178/2024 BLAPL/13123/2024	SIBA @ SUSANT BARIK VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /404 /2024 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000597/2024
19	D-BLAPL/39118/2024 BLAPL/13124/2024	KIRAN BASKEY VS STATE OF ODISHA	KAILASH BEHERA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(A)CC/0000450/2024
20	D-BLAPL/39224/2024 BLAPL/13125/2024	BULU RANJAN ROUT VS STATE OF ODISHA	AVIRAM PATRA VS	INFOCITY PS /142 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000526/2024
21	D-BLAPL/38382/2024 BLAPL/13126/2024	BIJULI DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TIKABALI /150 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000466/2024
22	D-BLAPL/39180/2024 BLAPL/13127/2024	BACHA @ K.BHASKAR @ K.BHASKAR VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHOUDWAR /14 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000004/2019
23	D-BLAPL/39140/2024	SAGARA DAS	GOPINATH PANDA	TANGI (KHURDA) /692 /2024

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	BLAPL/13128/2024	VS STATE OF ODISHA	VS	J.M.F.C,TANGI(Khordha) GR/0000677/2024
24	D-BLAPL/39181/2024 BLAPL/13129/2024	LOKANATH BHUE VS STATE OF ODISHA	JAGABANDHU SAHU VS	barpalli /350 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000050/2024
25	D-BLAPL/38820/2024 BLAPL/13130/2024	ANGADA ARJALI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /132 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000084/2024
26	D-BLAPL/36393/2024 BLAPL/13131/2024	SONU @ MATADEEN SHARMA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	KUTRA /99 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000086/2024
27	D-BLAPL/39200/2024 BLAPL/13132/2024	ANDRIYA BARDHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /156 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000085/2024
28	D-BLAPL/39232/2024 BLAPL/13133/2024	MD.MAHAFUJ ALAM @ SAHIL @ PAPPU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAGHUNATHPALI /656 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003437/2024
29	D-BLAPL/38248/2024 BLAPL/13134/2024	SANJU @ SANJUKTA SAMAL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /5 /2022 J.M.F.C.,RANPUR(Nayagarh) GR/0000006/2022
30	D-BLAPL/39248/2024 BLAPL/13135/2024	TOFAN DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /396 /2024 ADDL. DIST. AND SESSIONS JUDGE, KHURDA ST/0000080/2024
31	D-BLAPL/39255/2024 BLAPL/13136/2024	BUDHA BAG @ MANAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BISWANATHPUR /71 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kalhatpur) Spl/0001196/2024
32	D-CMP/53808/2024 CMP/1502/2024	RAGHUNATH BARIK VS NAROTTAM MOHAPATRA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000001/2014
33	D-CONTC/47677/2024 CONTC/8276/2024	SAHADEB NAIK VS ARAVIND AGARWAL, I.A.S,	ADV. VS	// ()
34	D-CONTC/48901/2024 CONTC/8277/2024	MADHUSMITA RAY VS	ADV. VS	// ()

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35	D-CONTC/48907/2024 CONTC/8278/2024	DR. ARABINDA KUMAR PADHI, I.A.S RAMAKANTA BHARATI VS	ADV. VS	// // ()
36	D-CONTC/48910/2024 CONTC/8279/2024	DR. ARABINDA KUMAR PADHI, I.A.S MADHUSMITA MAHALIK VS	ADV. VS	// // ()
37	D-CONTC/48913/2024 CONTC/8280/2024	DR. ARABINDA KUMAR PADHI, I.A.S, BISWANATH DAS VS	ADV. VS	// // ()
38	D-CONTC/48920/2024 CONTC/8281/2024	DR. ARABINDA KUMAR PADHI, I.A.S PRATIBHA SWAIN VS	ADV. VS	// // ()
39	D-CRLA/38379/2024 CRLA/1358/2024	DR. ARABINDA KUMAR PADHI, I.A.S AJAY KUMAR CHOUDHURY VS	BHABANI SHANKAR DAS VS	EOW,BHUBANESWAR /6 /2020 PRESIDING OFFICER,DESIGNATED COU CT/0000005/2020
40	D-CRLA/39133/2024 CRLA/1359/2024	SAGAR@PRASANJIT ROUTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /228 /2024 2ND A.D.J.,KHURDA(Khordha) TR/0000069/2023
41	D-CRLA/39199/2024 CRLA/1360/2024	BICHITRA MALLIK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	PATTAMUNDAI /312 /2020 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000069/2020
42	D-CRLA/38853/2024 CRLA/1361/2024	BIBHUTI BHUSAN HARICHANDAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BHUBANESWAR VIGILANCE /25 /2008 SPL.JUDGE (VIG.),BHUBANESWAR(Kho TR/0000013/2011
43	D-CRLA/38423/2024 CRLA/1362/2024	NARAYAN SETHI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	ASKA /220 /2003 A.D.J.,ASKA(Ganjam) ST/0000005/2013
44	D-CRLA/38472/2024 CRLA/1363/2024	PRESTIGE PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /319 /2015 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000318/2015
45	D-CRLA/39308/2024 CRLA/1364/2024	NABIN SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /236 /2015 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000007/2016

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46	D-CRLMA/39146/2024 CRLMA/220/2024	JITENDRA KUMAR SAHU@JITU@JITENDRA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAYAGARH /46 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000237/2022
47	D-CRLMC/38699/2024 CRLMC/4917/2024	SUBHADA SAMAL VS STATE OF ODISHA	GOPINATH SETHI VS	/ /0 J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0005101/2023
48	D-CRLMC/38706/2024 CRLMC/4918/2024	NIRANJAN MOHANTY VS STATE OF ODISHA	SIBA RANJAN POLEI VS	JANKIA P.S. /305 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000969/2023
49	D-CRLMC/38728/2024 CRLMC/4919/2024	GAJENDRA BISWAL VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /139 /2020 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARA GR/0001245/2020
50	D-CRLMC/38748/2024 CRLMC/4920/2024	SATYABRATA SARANGI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI MODEL /255 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000668/2024
51	D-CRLMC/38825/2024 CRLMC/4921/2024	SANJAY SHARMA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	JHARSUGUDA /812 /2017 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS GR/0002187/2017
52	D-CRLMC/38848/2024 CRLMC/4922/2024	SURENDRA KUMAR MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000112/2019
53	D-CRLMC/38680/2024 CRLMC/4923/2024	SHRIRAM FINANCE LTD.,BALANGIR VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BOLANGIR TOWN /273 /2023 1ST ADDL SESSIONS JUDGE CUM PO,C CRMC/0000032/2024
54	D-CRLMC/37419/2024 CRLMC/4924/2024	SATRUGHANA JENA @ SATURA VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	/ / J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000690/2006
55	D-CRLMC/38881/2024 CRLMC/4925/2024	SANDHYARANI DASH VS KUNI SETHI	RABINDRA KUMAR SAHOO VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000939/2020
56	D-CRLMC/39032/2024 CRLMC/4926/2024	SUBHRA SUBHADARSHINI SAMAL VS SURESH KUMAR DASH	SUVASHISH PATTANAIAK VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0003749/2021
57	D-CRLMC/38757/2024	SHASHI RANJAN	MANASH RANJAN NAYAK	/ /0

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	CRLMC/4927/2024	VS SWARNALATA NAYAK	VS	A.D.J.,BARGARH(Bargarh) CRREV/0000015/2023
58	D-CRLMC/39029/2024 CRLMC/4928/2024	BIDUBHUSAN PANIGRAHI @ JAGA VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	BADAMBADI /292 /2021 J.M.F.C,CUTTACK(Cuttack) GR/0001300/2021
59	D-CRLMC/39139/2024 CRLMC/4929/2024	DIPTI RANJAN PARIDA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	SPECIAL CRIME UNIT /15 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000609/2023
60	D-CRLREV/39009/2024 CRLREV/754/2024	KANDHA TAREI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	KHALLIKOTE /414 /2024 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000060/2024
61	D-CRLREV/39022/2024 CRLREV/755/2024	DEBI PRASANNA DWIBEDI VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /676 /2020 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000011/2024
62	D-CRLREV/39205/2024 CRLREV/756/2024	URMILA DAS VS K.MURALI	JANAKI KANTA MAHAPATRA VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000401/2023
63	D-CRLREV/24048/2024 CRLREV/757/2024	RAJENDRA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /55 /2012 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000617/2012
64	D-MACA/53582/2024 MACA/1326/2024	MANDAKINI LUHA VS BINODINI LUHA	KAPILA CHARAN NAYAK VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000040/2023
65	D-TRP(C)/54227/2024 TRP(C)/417/2024	PRAGYAMAYEE NAIK VS ALOK KUMAR BEBERA	SUSHANTA KUMAR PRADHAN VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR TRP(C)/0000003/2024
66	D-WA/49752/2024 WA/3465/2024	ARJUN KUMAR PANDA VS BOARD OF SECONDARY EDUCATION, CUTTACK	MANARANJAN NAYAK VS	// () //
67	D-WA/49753/2024 WA/3466/2024	BRUKODAR PRADHAN VS BOARD OF SECONDARY EDUCATION, ODISHA	MANORANJAN NAYAK VS	// () //
68	D-WA/53515/2024 WA/3467/2024	STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// ()

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69	D-WA/53518/2024 WA/3468/2024	ADITYA MIRDHA STATE OF ODISHA VS GADADHAR SURUJAL	SASWAT DAS,A.G.A VS	// // 0 //
70	D-WA/53936/2024 WA/3469/2024	STATE OF ODISHA VS CHINMAYA KUMAR SAMAL	SASWAT DAS, A.G.A. VS	// 0 //
71	D-WA/53937/2024 WA/3470/2024	STATE OF ODISHA VS RAKESH KUMAR BEHERA	SASWAT DAS, A.G.A. VS	// 0 //
72	D-WA/53523/2024 WA/3471/2024	STATE OF ODISHA VS RABINDRA KUMAR PANDA	BIMBISAR DASH,A.G.A VS	// 0 //
73	D-WA/53934/2024 WA/3472/2024	STATE OF ODISHA VS ROSALIN SWAIN	SASWAT DAS, A.G.A. VS	// 0 //
74	D-WA/53840/2024 WA/3473/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
75	D-WA/53935/2024 WA/3474/2024	STATE OF ODISHA VS RAJIB KUMAR DAGAR	SASWAT DAS, A.G.A. VS	// 0 //
76	D-WA/53027/2024 WA/3475/2024	STATE OF ODISHA VS SAMBHUNATH SETHY	SASWAT DAS, A.G.A. VS	// 0 //
77	D-WP(C)/54705/2024 WP(C)/33127/2024	SUKANTI MOHAPATRA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
78	D-WP(C)/50551/2024 WP(C)/33128/2024	DR. ABHAYA KUMAR TRIPATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
79	D-WP(C)/54305/2024 WP(C)/33129/2024	BABULAL POLAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //

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80	D-WP(C)/53461/2024 WP(C)/33130/2024	SUSANTA KUMAR PATNAIK VS REGIONAL TEAM LEADER, NATIONAL PUBLIC HEALTH SURVEILLANCE PROJECT	TUKUNA KUMAR MISHRA VS WORLD HEALTH ORGANISATION, BBSR	// 0 //
81	D-WP(C)/53997/2024 WP(C)/33131/2024	PRADEEP KUMAR DAS MOHAPATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS STATE OF ODISHA	// 0 //
82	D-WP(C)/53534/2024 WP(C)/33132/2024	THE DIRECTOR MARKETING SPERA, A DIVISION OF INDOCO REMEDIES LTD., MUMBAI VS LALIT NARAYAN SAHOO	SHAMBHUSH MISHRA VS STATE OF ODISHA	// 0 //
83	D-WP(C)/54308/2024 WP(C)/33133/2024	HARMOHAN NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	// 0 //
84	D-WP(C)/54314/2024 WP(C)/33134/2024	SATYABRAT PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	// 0 //
85	D-WP(C)/53709/2024 WP(C)/33135/2024	MINAKETAN BISWAL VS STATE OF ODISHA	NARESH CHANDRA SAHOO VS STATE OF ODISHA	// 0 //
86	D-WP(C)/53732/2024 WP(C)/33136/2024	BANKI COLLEGE (AUTO) BANKI, CUTTACK VS EPFO, BBSR	BHABANI SANKAR TRIPATHY (1) VS STATE OF ODISHA	// 0 //
87	D-WP(C)/54336/2024 WP(C)/33137/2024	GURU CHARAN PALAI VS THE SUB-COLLECTOR, JAIPUR	BISWA PRAKASH DHAL VS STATE OF ODISHA	// 0 //
88	D-WP(C)/53749/2024 WP(C)/33138/2024	JAYARAM NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS STATE OF ODISHA	// 0 //
89	D-WP(C)/54388/2024 WP(C)/33139/2024	GHANASHYAM SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS STATE OF ODISHA	// 0 //
90	D-WP(C)/54452/2024 WP(C)/33140/2024	BISWANATH SAHOO VS STATE OF ODISHA	MANAS PATI VS STATE OF ODISHA	// 0 //
91	D-WP(C)/54454/2024	SURESH CHANDRA PRADHAN	MANAS PATI	//

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	WP(C)/33141/2024	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/53869/2024 WP(C)/33142/2024	LANDU CHAMPIA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
93	D-WP(C)/53812/2024 WP(C)/33143/2024	SANTILATA SAHOO VS ABHAYA KUMAR SAHOO	DWARIKA PRASAD MOHANTY VS	// 0 //
94	D-WP(C)/53871/2024 WP(C)/33144/2024	KUNI SOY VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
95	D-WP(C)/53873/2024 WP(C)/33145/2024	SINGHRAI KHUNTIA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
96	D-WP(C)/53877/2024 WP(C)/33146/2024	MAKI DANGIL VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
97	D-WP(C)/53901/2024 WP(C)/33147/2024	RANADHIR NAYAK VS CHIEF MANAGER AND A.O. UCO BANK, BALASORE	ACHYUTANANDA PATTANAİK VS	// 0 //
98	D-WP(C)/53813/2024 WP(C)/33148/2024	CHOUDHURY PRATAP KUMAR DASH VS SHREE GOPINATH DEV, BIJE-BHINGARPUR, KHURDA	SUBRATA MISHRA VS	// 0 //
99	D-WP(C)/54442/2024 WP(C)/33149/2024	SIBA MALIKA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
100	D-WP(C)/54443/2024 WP(C)/33150/2024	KALPANA GARABADU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
101	D-WP(C)/53831/2024 WP(C)/33151/2024	PADMASHREE PATRA VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //
102	D-WP(C)/53903/2024 WP(C)/33152/2024	GOVERNING BODY OF ANANTA NARAYAN HIGHER SECONDARY SCHOOL, GANJAM VS	MAROJA KANTA SAMAL VS	// 0

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103	D-WP(C)/54448/2024 WP(C)/33153/2024	PRADEEP KUMAR PANIGRAHI MAHESWAR MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // ()
104	D-WP(C)/50126/2024 WP(C)/33154/2024	SANJAY ROUT VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// () //
105	D-WP(C)/53904/2024 WP(C)/33155/2024	SRIDHAR BHATRA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// () //
106	D-WP(C)/53698/2024 WP(C)/33156/2024	SILENDRI PADHAN VS SATYANARAYAN DEBTA	DEEPAK RANJAN SUNDARAY VS	// () //
107	D-WP(C)/53866/2024 WP(C)/33157/2024	PURNNAMI PURTTI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// () //
108	D-WP(C)/53703/2024 WP(C)/33158/2024	TIKAYAT RANASINGH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
109	D-WP(C)/54449/2024 WP(C)/33159/2024	DR. PRAFULLA KUMAR PUJAPANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
110	D-WP(C)/53868/2024 WP(C)/33160/2024	MANDUNI SOY VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// () //
111	D-WP(C)/53705/2024 WP(C)/33161/2024	ALAKA RANI DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
112	D-WP(C)/54456/2024 WP(C)/33162/2024	DR. PRAMOD KUMAR PRUSTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
113	D-WP(C)/53707/2024 WP(C)/33163/2024	MANORANJAN MALLICK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// () //

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114	D-WP(C)/53907/2024 WP(C)/33164/2024	SAI BINAYAK BREEDERS PVT. LTD., BBSR VS STATE OF ORISSA	SWAPNA KUMAR OJHA VS	// 0 //
115	D-WP(C)/54458/2024 WP(C)/33165/2024	DR.PURNA CHANDRA RATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
116	D-WP(C)/53825/2024 WP(C)/33166/2024	BASANTI DEHURI VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
117	D-WP(C)/54461/2024 WP(C)/33167/2024	DR. NIHARIKA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
118	D-WP(C)/54646/2024 WP(C)/33168/2024	DEBASISH KUMAR THAMBA @ DEBAQSHIS THAMBA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
119	D-WP(C)/53858/2024 WP(C)/33169/2024	LUDUNI BADARA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
120	D-WP(C)/54463/2024 WP(C)/33170/2024	DR. PUSPAMALA PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
121	D-WP(C)/53888/2024 WP(C)/33171/2024	BIJAY KUMAR SASMAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
122	D-WP(C)/53909/2024 WP(C)/33172/2024	PITAMBAR PATEL VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
123	D-WP(C)/54714/2024 WP(C)/33173/2024	AALIYA ENTERPRISES VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
124	D-WP(C)/53700/2024 WP(C)/33174/2024	BUDHIA MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
125	D-WP(C)/54494/2024	RADHANATH MISHRA	SUBHADUTTA ROUTRAY	//

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	WP(C)/33175/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/53889/2024 WP(C)/33176/2024	RAJ KISHORE SAMAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
127	D-WP(C)/53925/2024 WP(C)/33177/2024	DEBAKANTA BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
128	D-WP(C)/54500/2024 WP(C)/33178/2024	DR. PARSURAM RAISINGH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
129	D-WP(C)/54491/2024 WP(C)/33179/2024	DR. PURNIMA DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
130	D-WP(C)/53882/2024 WP(C)/33180/2024	LAXMIDHAR PADHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
131	D-WP(C)/53702/2024 WP(C)/33181/2024	ISWAR CHANDRA DASH VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
132	D-WP(C)/54506/2024 WP(C)/33182/2024	DR. NANDITA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
133	D-WP(C)/54509/2024 WP(C)/33183/2024	ASHALATA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
134	D-WP(C)/54575/2024 WP(C)/33184/2024	AJAY DURIA VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
135	D-WP(C)/54656/2024 WP(C)/33185/2024	RASHMITA MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
136	D-WP(C)/54674/2024 WP(C)/33186/2024	SARBESWAR SAHOO VS	SANTOSH KUMAR SWAIN VS	// 0

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137	D-WP(C)/52579/2024 WP(C)/33187/2024	STATE OF ODISHA MANMATH KUMAR PANDA VS	ABHIMANYU PARIDA VS	// // ()
138	D-WP(C)/54829/2024 WP(C)/33188/2024	STATE OF ODISHA ANANTA PRASAD SANKHUA VS	APARESH BHOI VS	// // ()
139	D-WP(C)/54740/2024 WP(C)/33189/2024	STATE OF ODISHA DR.BASANT KUMAR DASH VS	SUBHADUTTA ROUTRAY VS	// // ()
140	D-WP(C)/54660/2024 WP(C)/33190/2024	STATE OF ODISHA BRAJA KISHORE JENA VS	SAMEER KUMAR DAS VS	// // ()
141	D-WP(C)/54476/2024 WP(C)/33191/2024	STATE OF ODISHA DR. ANJALI KUMARI DASH VS	SANTOSH KUMAR SWAIN VS	// // ()
142	D-WP(C)/54662/2024 WP(C)/33192/2024	STATE OF ODISHA BINAPANI NAYAK VS	SAMEER KUMAR DAS VS	// // ()
143	D-WP(C)/54741/2024 WP(C)/33193/2024	STATE OF ODISHA DR.ALAKA DAS VS	SUBHADUTTA ROUTRAY VS	// // ()
144	D-WP(C)/54620/2024 WP(C)/33194/2024	STATE OF ODISHA MANAS RANJAN SWAIN VS	SUBHADUTTA ROUTRAY VS	// // ()
145	D-WP(C)/54750/2024 WP(C)/33195/2024	STATE OF ODISHA DR.SNEHA LATA PATI VS	SUBHADUTTA ROUTRAY VS	// // ()
146	D-WP(C)/54753/2024 WP(C)/33196/2024	STATE OF ODISHA DR. KRUSHNA PRASAD PADHY VS	SUBHADUTTA ROUTRAY VS	// // ()
147	D-WP(C)/54492/2024 WP(C)/33197/2024	STATE OF ODISHA BINODA BIHARI NAYAK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// // () //

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148	D-WP(C)/54726/2024 WP(C)/33198/2024	SRIRAM INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, KENDRAPARA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
149	D-WP(C)/54764/2024 WP(C)/33199/2024	DR. RAJASHREE PADHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
150	D-WP(C)/54766/2024 WP(C)/33200/2024	DR. ACHYUTANANDA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
151	D-WP(C)/54765/2024 WP(C)/33201/2024	DR. CHITRA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
152	D-WP(C)/54495/2024 WP(C)/33202/2024	SUKANTA CHANDRA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
153	D-WP(C)/54027/2024 WP(C)/33203/2024	SIBA SUNDAR DAS VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
154	D-WP(C)/54016/2024 WP(C)/33204/2024	SUKADEV BISWAL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
155	D-WP(C)/49312/2024 WP(C)/33205/2024	LALATENDU MOHANTY VS UNION OF INDIA	DEBENDRA NATH MISRA VS	// 0 //
156	D-WP(C)/54015/2024 WP(C)/33206/2024	SUMANTA SABAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
157	D-WP(C)/54665/2024 WP(C)/33207/2024	AKSHYA KUMAR DAS VS GOVT OF INDIA	SAMEER KUMAR DAS VS	// 0 //
158	D-WP(C)/53755/2024 WP(C)/33208/2024	DHALESWAR SOREN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
159	D-WP(C)/54735/2024	DR.MANJULA DEVI	SUBHADUTTA ROUTRAY	//

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	WP(C)/33209/2024	VS STATE OF ODISHA	VS	() //
160	D-WP(C)/54667/2024 WP(C)/33210/2024	NIBEDITA BISHYOI VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// () //
161	D-WP(C)/53915/2024 WP(C)/33211/2024	TRILOCHAN SAHU VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// () //
162	D-WP(C)/53917/2024 WP(C)/33212/2024	JUDHISTIR SAHOO VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// () //
163	D-WP(C)/54768/2024 WP(C)/33213/2024	DR.MRUDUHASINI SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //
164	D-WP(C)/54498/2024 WP(C)/33214/2024	ASHOK KUMAR DASH VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// () //
165	D-WP(C)/54933/2024 WP(C)/33215/2024	RANADIP ROUT VS STATE OF ODISHA	PRAFULLA CH. BISWAL VS	// () //
166	D-ABLAPL/39167/2024 ABLAPL/15009/2024	RATIKANTA BEHERA @ SHAKTI BEHERA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	JAGATSINGPUR /1209 /2024 () //
167	D-ABLAPL/39183/2024 ABLAPL/15010/2024	RABI @ RABINARAYAN MALLA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /885 /2024 () //
168	D-ABLAPL/39176/2024 ABLAPL/15011/2024	SUMIT SAIGAR @ KHAN VS STATE OF ODISHA	RAKESH BEHERA VS	TIGIRIA /294 /2024 () //
169	D-ABLAPL/39184/2024 ABLAPL/15012/2024	TAPAN PADHAN VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	//0 () //
170	D-ABLAPL/38761/2024 ABLAPL/15013/2024	SUBRAT SAHOO @ SUBRATA KUMAR SAHOO VS	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /255 /2023 ()

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171	D-ABLAPL/39050/2024 ABLAPL/15014/2024	STATE OF ODISHA KASI ROUT VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// CAPITAL P.S. /533 /2024 ()
172	D-ABLAPL/39071/2024 ABLAPL/15015/2024	T.ANIL VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// JEYPORE MAHILA /98 /2023 ()
173	D-ABLAPL/39120/2024 ABLAPL/15016/2024	STATE OF ODISHA BASUDEV DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// DERABIS /172 /2024 ()
174	D-ABLAPL/39121/2024 ABLAPL/15017/2024	STATE OF ODISHA ANANTA KANDI @ ANANTA BHOI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// DERABIS /171 /2024 ()
175	D-ABLAPL/39207/2024 ABLAPL/15018/2024	STATE OF ODISHA BIKASH RANJAN GHADEI VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// NEMALO /203 /2024 ()
176	D-ABLAPL/39193/2024 ABLAPL/15019/2024	STATE OF ODISHA ABANI MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// Tantiapal Marine /168 /2024 ()
177	D-ABLAPL/39075/2024 ABLAPL/15020/2024	STATE OF ODISHA UMAKANTA MOHAPATRA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// BHADRAK TOWN /718 /2024 ()
178	D-ABLAPL/38957/2024 ABLAPL/15021/2024	STATE OF ODISHA SUBASH BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// GHASIPURA /423 /2024 ()
179	D-ABLAPL/39116/2024 ABLAPL/15022/2024	STATE OF ODISHA KAMALU PADHAN @ KAMALAKANT PRADAHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	// BUDEN /50 /2017 ()
180	D-ABLAPL/39202/2024 ABLAPL/15023/2024	STATE OF ODISHA BISWAMBER NAURI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MAHAKALPARA /250 /2024 ()
181	D-ABLAPL/39203/2024 ABLAPL/15024/2024	STATE OF ODISHA PRADEEP KUMAR BEHERA @ GUDU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// JAJPUR ROAD /647 /2024 ()

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182	D-ABLAPL/39033/2024 ABLAPL/15025/2024	PRADIP KANKAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000001/2023
183	D-ABLAPL/37888/2024 ABLAPL/15026/2024	ASHISH MOHANTY @ BUCHUNI VS STATE OF ODISHA	ARIJEET MISHRA VS	MAHAKALPARA /237 /2024 () //
184	D-ABLAPL/39049/2024 ABLAPL/15027/2024	GAJIA JENA @ CHITTARANJAN JENA VS STATE OF ODISHA	KRUSHNA CHANDRA SETHI VS	BADAMBADI /426 /2024 () //
185	D-ABLAPL/39056/2024 ABLAPL/15028/2024	BAPI SAHOO @ JYOTI RANJAN SAHOO VS STATE OF ODISHA	SANATAN PANI VS	JAJPUR ROAD /707 /2024 () //
186	D-ABLAPL/39059/2024 ABLAPL/15029/2024	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAULI PS /262 /2024 () //
187	D-ABLAPL/39060/2024 ABLAPL/15030/2024	SADANANDA RANA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /401 /2024 () //
188	D-ABLAPL/39106/2024 ABLAPL/15031/2024	CHAGLU @ AMAR BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /425 /2024 () //
189	D-ABLAPL/39130/2024 ABLAPL/15032/2024	SIBA PRASAD BAUT @ SHIBA BAHUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /807 /2024 () //